

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH  
SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**

**CAUSE LIST OF COURT NO. 1**

Date: 10<sup>th</sup> December, 2018

Time : 10.30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 11/2018(CZ)	Ajay Shrivastava Vs M.P. Pollution Control board & Ors.	Mr. Qasim Ali, Adv.	<u>08-01-2019</u>
2.	Original Application No. 38/2018(CZ)	Intach Chapter, Barmer Vs State of Rajasthan & 6 Ors.	Ms. Zubia Sajid, Adv.	18-01-2019
3.	Original Application No. 39/2018(CZ)	Intach Chapter, Barmer Vs State of Rajasthan & 5 Ors.	Ms. Zubia Sajid, Adv.	18-01-2019
4.	Original Application No. 40/2018(CZ)	Intach Chapter, Barmer Vs State of Rajasthan & 5 Ors.	Ms. Zubia Sajid, Adv.	18-01-2019
5.	Review Application No. 02/2018(CZ) <b>(M.A.No.55/18)</b>	Harish Vyas Vs The Chief Conservator of Forests Ajmer & 3 Ors.	Mr. J.P.Gurjar, Adv. Mr. R.S.Mehta, Adv.	18-01-2019
6.	Review Application No. 03/2018(CZ) <b>(M.A.No.56/18)</b>	Harish Vyas Vs The Chief Conservator of Forests Ajmer & 3 Ors.	Mr. J.P.Gurjar, Adv. Mr. R.S.Mehta, Adv.	18-01-2019
7.	Review Application No. 04/2018(CZ) <b>(M.A.No.57/18)</b>	Harish Vyas Vs Rajasthan State Pollution Control Board	Mr. J.P.Gurjar, Adv. Mr. R.S.Mehta, Adv.	18-01-2019
8.	Review Application No. 05/2018(CZ) <b>(M.A.No.58/18)</b>	Harish Vyas Vs Union of India & 5 Ors.	Mr. J.P.Gurjar, Adv. Mr. R.S.Mehta, Adv.	18-01-2019
<b>FOR COMPLETION OF PLEADING</b>				
9.	Original Application No. 04/2015(CZ) <b>(M.A.No.401/17)</b>	Kishore Samrite & Suresh Kocher <i>(Pond Encroachment, Balaghat)</i> Vs Union of India. & 6 Ors.	Mr. R.S.Verma, Adv. Mr. Vivek Choudhary, Adv. Mr. Om Shankar Shrivastava, Adv. Ms. Parul Bhadoria, Adv. Mr. Ajay Gupta, Adv. Mr. Nishant Goyal, Adv. Mr. V.H.Vashwani, Adv. Mr. Rohit Sharma, Adv.	18-01-2019
10.	Original Application No. 149/2016(CZ)	Veer Singh Dangi Vs. Smt. Kamini & 4 Ors.	Mr. Vijay Sahani, Adv. Mr. Deepesh Joshi, Adv. Ms. Parul Bhadoria, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Sachin K. Verma, Adv.	18-01-2019

11.	Original Application No. 44/2017(CZ)	Shivshankar Mishra Vs State of Madhya Pradesh & 8 Ors.	Mr. Joseph Thomas, Adv. Mr. Sachin K. Verma, Adv. Ms. Gunjan Chowksey, Adv. Mr. N.C.Das, Adv. Mr. P.K.Pawar, Adv.	<b>18-01-2019</b>
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**Note : No Hon'ble Members is posted in this Bench. The Cases listed on 10-12-2018 shall be adjourned to 08-01-2019 & 18-01-2019.**

For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)